

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00878/2015

Tuesday, this the 27th day of November, 2018

CORAM:

Hon'ble Mr.E.K.Bharat Bhusan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

K.Somasekharan Nair
MES/109935, Mate (Fitter Pipe)
O/o.The Garrison Engineer (Air Force)
Military Engineer Services
Aakkulam, Thuruvickal P.O
Trivandrum -695 031

..... **Applicant**

(By Advocate – Mr.P.K.Madhusoodhanan)

V e r s u s

1. The Chief Engineer (NW)
Military Engineer Services, Kataribagh
Naval Base P.O, Kochi-682 004
2. The Commander Works Engineer (NW)
Military Engineer Services
Kataribagh, Naval Base P.O
Kochi-682 004
3. The Garrison Engineer (Air Force)
Military Engineer Services
Thuruvickal P.O, Trivandrum -695 031
4. The Chief Engineer
Head Quarters,Southern Command
Engineer's Branch, Pune-411 001
5. Union of India
Represented by its Secretary
Ministry of Defence, Central Secretariat
New Delhi -110 001

..... **Respondents**

(By Advocate – Mr.N.Anilkumar,SCGSC)

This Original Application having been heard on 27.11.2018, the Tribunal on the same day delivered the following:

ORDER(ORAL)

By Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Mr.P.K.Madhusoodhanan, learned counsel for the applicant presented a copy of Office Order No.152 dated 15 November 2018 issued by respondent no.3, by which the applicant Shri.Somasekharan Nair has been promoted to the post of Fitter Pipe (SK). He submits that the grievance raised in the Original Application has been thus redressed and seeks permission to withdraw the same. Accordingly, the Original Application is permitted to be withdrawn. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

- Annexure A-1 - True relevant extract of the SSLC Book of the applicant
- Annexure A-2 - True copy of the National Trade Certificate of the applicant
- Annexure A-3 - True copy of the certificate of merit dated 23.5.2002 issued by Chief Engineer (AIR Force) Bangalore
- Annexure A-4 - True copy of the trade Test result dated 21.8.2009 issued from the office of Garrison Engineer (AF), Trivandrum
- Annexure A-5 - True copy of the representation dated 4.1.2015 through proper channel to the first respondent
- Annexure A-6 - True copy of the representation dated 19.1.2015 to the 2nd respondent
- Annexure A-7 - True copy of the promotion order of Chowdika-safaiwala to mates dated 17.3.2014
- Annexure A-8 - True copy of the promotion order of Mates to Skilled dated 19.4.2014
- Annexure A-9 - True copy of the order dated 30.7.2015 in O.A 180/586/2015 passed by this Tribunal
- Annexure A-10 - True copy of the 10453/OA-180-00586/2015/II/LC, dated 7/9/2015 of the 2nd respondent
- Annexure R1(a) - True copy of the letter dated 25.5.1993
- Annexure R1(b) - True copy of the Recruitment Rules for CMD
- Annexure R1(c) - True copy of the option exercised by the applicant
- Annexure A-11 - True copy of the letter dated 3/6/2014, issued by the Director, Integrated Head Quarters of Ministry of Defence (Army) New Delhi

.....